

**Central Administrative Tribunal
Madras Bench**

**OA/310/01870/2014, OA/310/00035/2015, OA/310/00292/2015,
OA/310/01881/2014 & OA/310/01882/2014**

Dated Thursday the 6th day of June Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr. T.Jacob, Member(A)**

OA 1870/2014

1. B.Ravichandran
2. A.J.Ravindran
3. Vijayalakshmi Ravi
4. S.Elavarasan
5. K.Umakandhan
6. M.D.Chandrasekaran
7. K.Rangarajan
8. V.Kalyani
9. N.Rajendran
10. N.Ravi
11. K.Venkataramani
12. D.Prabhu
13. V.Mathiyazhagan
14. Sundari Janakarajan .. Applicants

By Advocate **M/s.A.Jenasenan**

Vs.

1. Union of India, rep by
Secretary to Government,
M/o Personnel, Public Grievances & Pension,
Department of Personnel & Training,
North Block, New Delhi.
2. The Comptroller & Auditor General of India,
Deen Dayal Upadhyay Marg,
New Delhi.

3. The Principal Accountant General (G&SSA),
 361, Anna Salai,
 Teynampet, Chennai,
 Tamil Nadu. .. Respondents

By Advocate **Mr.V.Vijay Shankar**

OA 35/2015

1. G.Senthil Kumar
2. R.Chandrasekar
3. V.Prabakaran
4. K.Lakshmi Narasimhan
5. N.Sugumar
6. Jeyalakshmi Sankaran
7. P.Ashok Kumar
8. T.S.Ganesh Babu
9. J.Pushpalatha
10. N.Venkatramanan
11. Rajalakshmi Ranganathan
12. T.Kalaiselvi
13. Maragathavalli Haragopal
14. S.Asokan
15. P.D.Moses
16. S.Mallika Devi
17. M.Ramesh Babu
18. N.Sivasakthi
19. Lakshmi Srikanth
20. R.Christinal Hepsi Bell
21. Shalini Nair
22. S.Narayanan-I
23. V.Anbumani Johnson
24. M.Kamakshi Sundari
25. Chitra Viswanathan
26. G.Parthasarathy
27. K.S.Venkateswaran
28. G.Ashokkumar
29. J.Thamilselvan
30. Marie Lenus Vincent
31. N.S.Rajesh
32. T.Muthu-II
33. S.R.Anith Siva
34. S.Anguraj
35. G.Rajkumar
36. P.Geetha

37.R.Anbalagan
 38.M.Mohamed Rabeek
 39.P.S.Saravanan
 40.P.E.Ramesh Babu
 41.M.Kalaikannan
 42.S.Mangalambigai
 43.A.Sudha
 44.V.Vijay
 45.G.Sivakumar
 46.S.Senthil Nayagam
 47.Punitha Sugumar
 48.B.Meenakshi Bala
 49.A.Balaji
 50.L.Sriramanarayanan
 51.T.Arulmani
 52.N.Ramkumar

.. Applicants

Vs.

1. Union of India, rep by
 Secretary to Government,
 M/o Personnel, Public Grievances & Pension,
 Department of Personnel & Training,
 North Block, New Delhi.
2. The Comptroller & Auditor General of India,
 Deen Dayal Upadhyay Marg,
 New Delhi.
3. The Principal Accountant General (G&SSA),
 361, Anna Salai, Lekha Pariksha Bhavan,
 Teynampet, Chennai 600018,
 Tamil Nadu.

.. Respondents

By Advocate **Mr.K.Rajendran(R1), Mr.Vijay Shankar (R2&3)**

OA 292/2015

1. G.Manoharan
2. Francis Anthony Michael
3. S.Balamurugan
4. K.M.Nagarajan
5. P.S.Saravanan
6. Rama Kumaran
7. Subathra Mohan
8. G.Banumathi
9. E.Manivannan
- 10.J.Logesh Kumar

11. Saliha Sayeed
 12. Naseera Khadar
 13. S. Senthilnathan
 14. C. V. Lakshmanan
 15. S. Narayanan
 16. M. Sasikumar
 17. I. Gangadharan .. Applicants

By Advocate **M/s.A.Jenasenan**

Vs.

1. Union of India, rep by
 Secretary to Government,
 M/o Personnel, Public Grievances & Pension,
 Department of Personnel & Training,
 North Block, New Delhi.
2. The Comptroller & Auditor General of India,
 No.9, Deen Dayal Upadhyay Marg,
 New Delhi 110124.
3. The Principal Director of Audit,
 Southern Railway,
 NGO Buildings, Park Town,
 Chennai 600003,
 Tamil Nadu. .. Respondents

By Advocate **Mr.V.Vijay Shankar**

OA 1881/2014

1. N.K. Balasubramanian
2. S. Sridhar
3. R. Soundararajan .. Applicants

By Advocate **M/s.A.Jenasenan**

Vs.

1. Union of India, rep by
 Secretary to Government,
 M/o Personnel, Public Grievances & Pension,
 Department of Personnel & Training,
 North Block, New Delhi.
2. The Comptroller & Auditor General of India,
 Deen Dayal Upadhyay Marg,
 New Delhi.
3. The Principal Accountant General(A&E),

361, Anna Salai, Teynampet,
Chennai, Tamil Nadu.

4. The Principal Accountant General (G&SSA),
361, Anna Salai, Teynampet,
Chennai, Tamil Nadu. .. Respondents

By Advocate **Mr.V.Vijay Shankar(R2-4)**

OA 1882/2014

1. P.Mani
2. K.Narayanan
3. K.Sreelatha
4. R.Suresh Kumar
5. C.V.Ramakrishnan
6. V.Ganesan
7. P.Fathima Rosaline Nancy
8. C.Rajalakshmi
9. K.Lakshmi
10. S.Venkataramanan
11. S.Vijaya Meenakshi
12. Akila Viswanathan
13. Saraswathi Mallikarjuna
14. P.K.Gunasekaran
15. Malini Krishnamurthy
16. S.Elango
17. J.Ramani
18. Meera Ghosh
19. S.A.Jeevan Kumar
20. Usha Parthasarathy
21. S.K.Pannerselvam
22. G.Sreenivasulu
23. S.Rajagopal
24. R.Bagyalakshmi
25. A.Ethirajulu
26. V.Jagadish
27. P.Sundaravadivel
28. N.Mohan
29. Leela Sivaraman
30. V.Balakrishnan .. Applicants

By Advocate **M/s.A.Jenasenan**

Vs.

1. Union of India, rep by

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2. The Comptroller & Auditor General of India,
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New Delhi.
3. The Principal Accountant General (G&SSA),
361, Anna Salai, Teynampet,
Chennai, Tamil Nadu. .. Respondents

By Advocate **Mr.V.Vijay Shankar(R2&3)**

ORAL ORDER

[Pronounced by Hon'ble Mr.P.Madhavan, Member(J)]

No representation for the applicants. CFR is represented by junior counsel. It was noted on the last hearing on 09.4.2019 that the applicants had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicants today also, it is clear that the applicants are not interested in prosecuting these cases. Accordingly, the OAs are dismissed for non-prosecution.

(T.Jacob)
Member(A)

(P.Madhavan)
Member(J)

06.06.2019

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